

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

15. M.A. 2607/2019

IN

C.P. 773/2017

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.10.2019**

NAME OF THE PARTIES: Arya Mittara

v/s.

Marke Precitech Pvt Ltd

SECTION 252 OF THE COMPANIES ACT, 2013

ORDER

At request, list this matter on 26.11.2019 at 3.00 P.M.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)